

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2508
ANSWERED ON:16.08.2004
TAJ TRAPEZIUM ZONE POLLUTION AUTHORITY
Chandel Shri Suresh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Taj Trapezium Pollution Authority has been established under the Environment Protection Act, 1986;
- (b) if so, the number of schemes implemented for conservation of Taj Mahal under the said Act and the extent to which these schemes have been able to check the impact of pollution on Taj; and
- (c) the expenditure incurred on setting up of this authority and on implementing various schemes during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) & (b) Yes, Sir. The Government of India has approved ten projects in this regard for implementation by the State Government of Uttar Pradesh. Monitoring of the pollution level in and around Taj Mahal conducted by various organizations on prime parameters of ambient air quality reveals reduction of pollution level on these parameters.
- (c) An amount of Rs. 12.00 lakhs on the Authority and Rs. 86.73 lakhs in implementing various approved centrally sponsored schemes have been reported to be incurred as expenditure by the State Government during last three years.